

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 22.08.2022 (MONDAY)

COURT –II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 149 of 2022	Nareshkumar Mangeram Mittal Vs. Bllue Orange Developers Pvt. Ltd. & Ors.	Pinal K. Shukla	Natasha D. Shah

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- 1. Notice Board**
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**By order of Hon'ble Chairperson
-sd/-
Registrar**